- (b) if so, the details thereof;
- (c) the norms that have been laid down for setting up of such plants in the country;
- (d) whether such a plant is also proposed to be located in the backward State of Orissa; and
 - (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) No, Sir.

- (b) Does not arise in view of (a) above.
- (c) The technical suitability of the site in terms of seismicity, foundation conditions etc., magnitude of land acquisition and rehabilitation of the affected population, availability of large water body to meet the requirements of cooling water, population density, power evacuation and transportation of heavy equipment are important norms for site selection. Statutory clearances from the Atomic Energy Regulatory Board and the Ministry of Environment and Forests are also obtained before setting up of a project.
- (d) and (e) The Government of India has set up a Site Selection Committee (SSC), to evaluate sites for locating future nuclear power plants. The SSC has requested all the coastal States in the country to offer coastal sites for evaluation. Andhra Pradesh, Gujarat, Orissa and West Bengal have offered sites, for evaluation. The above-metioned sites are for future use and there is no proposal, presently under consideration of the Government, for setting up a nuclear power projects at any of these sites.

Uranium plants in Maharashtra and Chhattisgarh

258. SHRI SHREEGOPAL VYAS: SHRI BALAVANT *ALIAS* BAL APTE:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have any proposal to set up a Uranium Processing Plant in Maharashtra and Chhattisgarh; and
 - (b) if so, by when it is likely to be set up?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) No proposal to set up a Uranium Processing Plant in Maharashtra and Chhattisgarh is under consideration.

(b) Does not arise.

Addition of nuclear energy capacity

- 259. SHRI RAJEEV SHUKLA: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Planning Commission has accepted a recommendation to raise India's nuclear energy capacity to 100,000 MW in 25 years; and
 - (b) if so, the details of the proposal?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) and (b) The Planning Commisssion had constituted an expert committee to formulate an integrated energy policy for the country. The expert committee in its draft, report has suggested the possibility of reaching nuclear power capacity of 48,000 MWe to 63,000 MWe in the next 25 years or so, by a mix of indigenous Pressurised Heavy Water Reactors, Fast Breeder Reactors and Light Water Reactors based on imports and is contingent on availability of fuel/reactors through international cooperation in nuclear field.

Additional generation of electricity

- 260. SHRI ABU ASIM AZMI: Will the PRIME MINISTER be pleased to state:
- (a) the annual generation of electricity by each Nuclear Power Plant during the last three years, year-wise and plant-wise;
- (b) the expected additional generation of electricity from each plant during the period 2006-07 and 2007-08; and
- (c) the extent to which the demand of the country shall be met as a result of such generation of electricity particularly in Uttar Pradesh?